

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER No. 22

Dated Guwahati, the 25th June, 2014

In supersession of all the earlier Orders issued in this behalf, it is hereby ordered that all the cases pertaining to Itanagar Permanent Bench of Gauhati High Court, either pending or to be filed in future at the Principal Seat for absence of appropriate Bench at the Itanagar Permanent Bench, shall stand transferred to Itanagar Permanent Bench of the Gauhati High Court immediately on completion of motion or admission stage, unless specifically directed.

By Order,

Sd/- Pranjal Das
REGISTRAR (JUDICIAL)

Memo No. HC. III - 35/2013/1233-1247/G dated Guwahati, the 25th June, 2014
Copy for information to:

1. The Registrar (Vig. /Admn), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.
3. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
4. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The General Secretary, Gauhati High Court Advocates Association, Guwahati.
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
9. The Asstt. Registrar(_____), Gauhati High Court, Guwahati.
10. The Librarian-Cum- Research Officer, Gauhati High Court, Guwahati.
11. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is to upload this order in the website of the Gauhati High Court.
12. The P.S. to Hon'ble Mr. /Dr.(Mrs.) Justice _____, Gauhati High Court, Guwahati.
13. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
14. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
15. C. A. to the Registrar General, Gauhati High Court, Guwahati.


25-6-14
REGISTRAR (JUDICIAL)

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